CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

CP NO.65/2018 OA NO.3648/2017

New Delhi this the 20th day of April, 2018

HON'BLE MR. JUSTICE DINESH GUPTA, CHAIRMAN HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)

K.K. Pant, aged 56 years, S/o Sh. Amar Nath Pant, Working as Joint Director, In the Directorate of Advertising & Visual Publicity, Ministry of Information & Broadcasting, Soochna Bhawan, Lodhi Road, New Delhi-110003. R/o C-2615, Sushant Lok-I, Sector-43, Gurgaon, Haryana-122 002.

...Petitioner

(By Advocate: Mr. Yogesh Sharma)

VERSUS

- Sh. N.K. Sinha, Secretary, Ministry of Information & Broadcasting, Govt. of India, Shastri Bhawan, New Delhi-110 001.
- Sh. Madu Nag,
 Director (Administration),
 Directorate of Advertising & Visual Publicity,
 Ministry of Information & Broadcasting,
 2nd Floor, Soochna Bhawan,
 CGO Complex, Lodhi Road,
 New Delhi-110 001.
- 3. Sh. Mahesh Kumar,
 Deputy Director (Admn.),
 Doordarshan News, Prasar Bharti,
 2nd Floor, Tower-B, Doordarshan
 Bhawan, Copernicus Marg,
 New Delhi.-110 001.

...Respondents

(By Advocate: Ms. Radhalakshmi R for Mr. Rajeev Sharma)

ORDER (ORAL)

HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)

Compliance affidavit has been filed together with speaking order dated 11.04.2018 disposing of the pending representations of the applicant. We are satisfied that the order of the Tribunal has been complied with. CP is accordingly closed. Notices issued are discharged. The applicant shall be at liberty to challenge the ibid of order of the respondents, in case he is aggrieved by it.

(K.N. Shrivastava)
Member (A)

(Justice Dinesh Gupta) Chairman

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